

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3453
ANSWERED ON:04.08.2014
FACILITIES FOR DIFFERENTLY ABLED FLIERS
Patil Shri Bheemrao Baswanthrao;Venugopal Dr. Ponnusamy

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Directorate General of Civil Aviation (DGCA) has directed all the airlines and airports in the country to provide required facilities and assistance to meet the needs of differently-abled fliers;
- (b) if so, the details thereof;
- (c) whether DGCA has issued any Mandatory guidelines in this regard; and
- (d) if so, the details thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G.M. Siddeshwara)

(a): Yes, Madam.

(b) to (d): Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirement Section - 3, Air Transport, Series M, Part I on `Carriage by air persons with disability and/or Persons with reduced mobility` (Annexure-I) and Air Transport Circular No. 01 of 2014 on `Facilities/Courtesies to esteemed travelling public at airports` (Annexure-II). The regulation issued by DGCA is mandatory for compliance by airport operator and airlines.